Name of the Corporate Debtor: Saya Automobiles Limited ; Date of commencement of CIRP: 04-03-2024;

List of Claims of Financial Creditors of Saya Automobiles Limited as on 12.11.2026 (COC Re Constituted : 12.12.2024)

S.No	Name of the Creditors	Date of Claim	Amount of Claim filed	Date of Claim admited	Amount of claim admitied	Amount of Claim Under Consideration/Rejected	Security Interest
1	Canara Bank	18.03.2024	1,08,43,01,014.00	19.03.2024	1,08,35,32,529.34	7,68,484.66	Primary Security are
							Stock
							Spare Parts & Accessories
							Adv. To MUL
							Debtors
							Collateral Securites :
							EMT of freehold property at A-21
							& A-22 GT Karnal Road Azardpur
							Delhi held jointly in the name of
							Saya Automobiles Ltd and M/s
							Nugas Techenologies Pvt. Ltd.
2	Axis Bank Limited	18.03.2024	12,40,52,953.53	19.03.2024	12,40,52,953.53	-	No security
3	Bank of Baroda	18.03.2024	33,34,860.00	19.03.2024	0	Total claim amount Rs. 3334860 rejected	No Security

4	Motor Masters	18-03-2024	1,20,00,000.00	19.03.2024	0	Total Claim amount	No Security
	(Prop. Keshav Gupta)					Rs. 12000000	
						rejected	
5	State Bank of India	07-12-2024	14557258	12-12-2024	14351003	206255	Personal Gaurantee of promoter and Director
						Under Consideration	Hypothecation of stock and book debts under EDFS
			1,23,82,46,085.53		1,22,19,36,485.87	1,63,09,599.66	